

**Central Administrative Tribunal
Principal Bench**

**C.P. No. 277/2017
O.A. No. 4207/2016**

New Delhi this the 07th day of September, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Rakesh Kumar Gupta, Vice Principal
Age : about 51 years old
S/o Late Sh. Kanhaiya Lal Gupta,
R/o 30/LG-I, Teachers Apartment, Block-A, Dilshad Colony
Delhi-110095.
O/o GBSSS (1106011), New Seemapuri,
Delhi-110095. ... Applicant

(By Advocate: In person)

Versus

1. Shri Vijay Kumar (Secretary to Lt. Governor GNCT Delhi),
O/o Lt. Governor's Secretariat GNCT Delhi, Raj Niwas Marg
Delhi-110054.
2. Dr. M.M. Kutty (Chief Secretary GNCT Delhi)
O/o A-Wing, 5th Floor, Delhi Secretariat, I.P. Estate,
New Delhi-110002.
3. Smt. Saumya Gupta (Director of Education GNCT Delhi),
O/o The Director of Education GNCTD, Room No.12, Old
Secretariat, Delhi-110054.
4. Shri Jitendra Kumar (Principal & HOS)
O/o GBSSS (Scholl ID No. 1106009), Old Seemapuri,
Delhi-110095.
5. Shri Narottam Puri (Vice Principal & DDO),
O/o GBSSS (School ID No. 1106009), Old Seemapuri,
Delhi-110095. ... Respondents

(By Advocate: Sh. Vijay Pandita)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

This CP has been filed for alleged non-compliance of the order of this
Tribunal dated 22.12.2016 by which the respondents were directed to decide
the representation of the applicant.

2. In compliance thereof, the respondents have passed an order dated 04.07.2017 which is attached to their compliance affidavit by which the representation of the applicant has been dismissed.

3. After perusal of the same, we are satisfied that our order has been substantially complied with. Accordingly, this C.P. is closed and notices issued to the alleged contemnors are discharged. The applicant shall however be at liberty, if so advised to challenge the aforesaid order in accordance with law.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/sarita/

